

CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

(Legal Division)

The petitions listed for hearing on 9.12.2016 have been adjourned to 14.12.2016. This may be treated as notices to the parties. No separate notices will be issued in this regard.

By order of the Commission .

Sd/-
(T. D.PANT)
Deputy Chief (Legal)
Dated 6.12.2016